

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 400 OF 2018

Dated: 6th November, 2019

In the matter of:

CLC Industries Limited

.... Appellant(s)

Versus

Maharastra Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **08.01.2020**.

Court Master

NR